

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1072/2016

IN THE MATTER OF:

Sanwud Shoppe Pvt. Ltd.

.....Petitioner

v.

MPB Constructions Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e), 434 & 439(1)(b)

Order delivered on 21.08.2017

Coram:


CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) :

ORDER

None for the parties, in the interest of justice the hearing is deferred to
11.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

21.08.2017
Vineet